

W.P.(C)

Token Number- 2874/2020

S.J.

Caveat Clear

NTPC Limited

Petitioner

Versus

State of Jharkhand & others

Respondents

C.F.S.

Petition:- Rs. 250/-

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. P.S. of Respondent no. 2 and P.O./P.S. of respondent no. 3 to 7 may be written.
2. Details of Respondent no. 14 may be verified.
3. Petitioner details written on Vakalatnama is differ with details written on cause title page.
4. Father name of respondent no. 8 has not been mentioned.
5. Ann. No. may be mentioned for document (dated 05.03.2020) under challenge in para 1 and prayer portion.
6. Page 45 to 47, 77, 78, 83, 96, 100, 122 to 124 and 157 to 158 are faint. Fresh copy or T/c may be given.
7. Written parts of page no. 68, 69 and 95 may not be tagged.
8. Page 71 to 74, 84, 122 and 159 to 161 are not legible. T/c may be given.
9. Certified copy of Ann- 8 may be given with AFS of Rs. 10/-.
10. Page 11 and 12 of Ann- 9 are missing. Same may be verified or given by S.A.

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